on scientific research in India is meagre as compared to such advanced countries as U.K., U.S.A. and U.S.S.R., and Industry as such not support research to the extent as is prevalent in some of the advanced industrial countries. Research facilities by way of costly and specialised equipment are also not available in India on a scale comparable with the above-mentioned countries inference can therefore be drawn that some Indian scientists working abroad on problems requiring the use of highly specialised equipment and apparatus find it difficult to return to India.]

†COLOMBO PLAN EXPERT AT THE INDIAN INSTITUTE OF PETROLEUM, DEHRA DUN

- *285. SHRI H. V. TRIPATHI: Will the Minister of Finance be pleased to state:
- (a) whether an expert of the Colombo Plan is attached to the Indian Institute of Petroleum, Dehra Dun;
- (b) if so, what is his name and what are the terms of his appointment?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (DR. MONO MOHAN DAS): (a) Yes, Sir.

- (b) Dr. J. W. Whitaker; his terms of appointment are:
 - I. (i) To provide office space, office equipment, stenographic assistance and postage for official communication and rental for telephones etc.
 - (ii) Suitable furnished living accommodation not exceeding Rs. 25 a day.
 - (iii) Internal transportation on duty by A.C.C. or Air,
 - (iv) While on tour, a daily allowance as admissible to first grade officers.

- (v) Medical facilities to him and his family as admissible to first grade officers.
 - (vi) Payment of Customs Duty on household and professional effects and supplies.
- II. Salary and other allowances and cost of international travel and transportation of household effect to India and return.

Expenditure for items under (I) above is borne by the Council of Scientific and Industrial Research, whereas expenditure under (II) above is borne by the U.K. Government,

VACANCIES OF LANGUAGE TEACHERS
UNDER THE DELHI ADMINISTRATION

- 78. Shri A. M. TARIQ: Will the Minister of Education be pleased to refer to starred Question No. 542 answered in the House on the 12th March 1964 and state:
- (a) the number of vacancies of Language Teachers Grade I filled up till now from amongst the trained graduate teachers, as a result of 25 per cent vacancies earmarked for such teachers by the Delhi Administration;
- (b) the number of such vacancies actually filled in so far and from what dates these have been filled;
- (c) the reasons for which the remaining vacancies have not been filled and when these are likely to be filled; and
- (d) what would be the seniority of the incumbents who have been promoted to these vacancies vis-a-vis Language Teachers Grade I and Post Graduate Teachers?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRIMATI SOUNDARAM RAMACHANDRAN):
(a) and (b) Three vacancies have been filled since 1st April, 1964.

(c) There are no unfilled vacancies at present.

[†]Transferred from the 6th May, 1964.

(d) The inter se seniority will be determined according to prescribed rules.

ALL INDIA FOREST SERVICE

- 79. Shri ABDUL GHANI: Will the Minister of Home Affairs be pleased to refer to the answer given to Unstarred Question No. 393 in the Rajya Sabha on the 12th March, 1964 and state;
- (a) whether the All India Forest Service has since been constituted;
- (b) if so, what categories and classes of services, i.e., class I, Class II, etc., have been included in the Service, together with their pay-scales;
- (c) what is the procedure for recruitment to the Service;
- (d) the number of officers in each class taken into the service from (i) each State and (ii) directly from the date of the constitution of the Service;
- (e) whether the State officers are taken on the recommendations of the State Governments or the Union Public Service Commission; and
- (f) if the answer to part (a) above be in the negative, when the Service will be constituted?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) No, Sir.

- (b) to (e) Do not arise.
- (f) The details of the Service are under consideration in consultation with the authorities concerned. It is, therefore, not possible to say definitely when the Service is likely to be constituted. Efforts are being made to constitute the Service as early as possible

स्थायी महत्व के सरकारी श्रादेश

- ५०. श्री विमलकुमार मन्नास्तालजी चोरडिया: क्या पृष्ट-कार्य मन्त्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार ने हाल में इस भाशय के कोई अनुदेश दिये हैं कि जो आदेश स्थायी महत्व के हों, वे उनके हिन्दी अनुवाद के साथ जारी किये जाने चाहियें; और
- (ख) यदि ऐमा है तो उपरोक्त भनुदेश दिये जाने के बाद गु:-कार्य मन्त्रालय ने कितने श्रादेश जारा किये हैं और कितनों में उन श्रादेशों का हिन्दी श्रनुवाद भी दिया गया ?

†[GOVERNMENT ORDERS OF PERMANENT IMPORTANCE

- 80. Shri V. M. CHORDIA: Will the Minister of Home Affairs be pleased to state:
- (a) whether Government have recently issued any instructions to the effect that Orders which are of permanent importance should be issued along with their Hindi translations; and
- (b) if so, what is the number of orders which have been issued by the Home Ministry since the above instructions were given and in how many cases a Hindi translation of the orders was also provided?]

गृह कार्य मन्त्रालय में उरामान्त्री (श्री एल एन मिश्र) : (क) जी हो । इस सम्बन्ध में जारी किये गये ग्रादेश की एक प्रति संलग्न है।

(ख) इस श्रेणी में जारी किये गये ४३ ग्रादेशों में से १० ब्रादेशों का ग्रभी तक हिन्दी रूपान्तर भेजा गया है।

^{†[]} English translation.